

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 294 OF 2015 &
IA NO. 142 OF 2016 & IA NO. 546 OF 2018

Dated: 08th March, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

SRM Power Pvt. Ltd.Appellant(s)
Versus
Bangalore Electricity Supply Co. Ltd. & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Basava Prabhu S. Patil, Sr. Adv.
Mr. Ankit Shah
Mr. Geet Ahuja

Counsel for the Respondent(s) : Mr. Sandeep Grover
Ms. Pankhuri Bhardwaj
Ms. Vaishnavi Rao for R-2 & R-4

ORDER

Learned counsel appearing for the Appellant and learned counsel appearing for the Respondents are permitted to file their written submissions by 13.03.2019.

As agreed by learned counsel appearing for both the parties, list the matter for hearing in **Special Bench on 15.03.2019 at 2.30 P.M.**

(S.D. Dubey)
Technical Member
Bn/pr

(Justice N.K. Patil)
Judicial Member